

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Transfer Petition(s) (Civil) No(s). 257-266/2014

U.O.I ETC ETC

Petitioner(s)

VERSUS

SKP SECURITIES LTD & ORS

Respondent(s)

(with appln. (s) for stay)

Date : 20/03/2015 These petitions were called on for hearing today.

For Petitioner(s) Mr.K.Gireesh Kumar,adv.
Mr. D. S. Mahra,Adv.For Respondent(s) Mr.Rajveer Singh,adv.
Mr. Praveen Swarup,Adv.

Mr.Tarun Patnaik,adv.
Mr. Ramendra Mohan Patnaik,Adv.UPON hearing the counsel the Court made the following
O R D E R

What gets revealed from the perusal of the office report is that the respondent Nos.1-3 have already filed the counter affidavit. The respondent No.8 has failed to file the counter affidavit within the period stipulated under the rules. Service of notice is complete on the other respondents, but no one has entered appearance on their behalf. Viewed in that context, the matter shall be processed for listing before the Hon'ble Court on its own turn.

(M K HANJURA)
Registrar

SB